

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO.76
ANSWERED ON 21ST JULY, 2016

TOLLABLE ROAD PROJECTS OF PRIVATE PLAYERS

*76. SHRI R. GOPALA KRISHNAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to constitute a separate committee for fair monitoring of road tax collected on the National Highways and if so, the details thereof;

(b) whether there is any proposal to raise funds by offering tollable road project on lease to private players, if so, the details thereof and the reasons therefor;

(c) whether the Government has identified the projects which are likely to be poised for the private investment;

(d) if so, the details thereof State-wise and project-wise and criteria laid down for selection of these projects; and

(e) whether the mobilized funds are likely to be used for the construction of highways and for speedy completion of various highway projects in the country and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) A STATEMENT is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 76 ANSWERED ON 21ST JULY, 2016 ASKED BY SHRI R. GOPALA KRISHNAN REGARDING 'TOLLABLE ROAD PROJECTS OF PRIVATE PLAYERS'

(a) No, Madam.

(b) to (e) A proposal for monetization of completed public funded national highway (NH) projects through Toll-Operate-Transfer (ToT) mode based on the expected collection of user fee receivables, through private sector efficiency & expertise is under active consideration in the Ministry.
